

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 317 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.01.2021

Name of the Company: Pankaj Harilal Valia
Personal Gaurantor to UIC Corporation Pvt Ltd
& Ors

Section: 94 of the Insolvency and Bankruptcy Code, 2016

ORDER

Ms. Anjali Nirav Choksi appeared for the Personal Guarantor.

Learned PCS Mr. Kiran Shah appeared for the Respondent.

The matter stands adjourned to 24.03.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 13th day of January, 2021.

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